



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,27th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6120/2017</a>	HEMANTA KUMAR ROY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
2	<a href="#">WP(C)/6542/2017</a>	SAJIDA AHMEDA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.B HUSSAIN MR.P B MAZUMDER	GA, ASSAM SC, ELEMENTARY EDUCATION
3	<a href="#">I.A.(Civil)/1947/2019</a> in MACApp./5781/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. KABITA SARMAH AND 3 ORS	MR. C PHUKAN	MR. S C BISWAS MR. R K JAIN (r-2) MR. A J SAIKIA MR. B KAKATI MR B SHARMA (R1) MS B KASSHYAP TULIKA BORAH (r-2) MR. A K DAS
	<b>WITH</b> <a href="#">MACApp./5781/2019</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. KABITA SARMAH AND 3 ORS		
4	<a href="#">WP(C)/6978/2023</a>	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
5	<a href="#">WP(C)/7304/2023</a>	KHURSHED ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
6	<a href="#">WP(C)/2230/2024</a>	ANJAN JYOTI CHOUDHURY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. P M TALUKDAR MRS T DEVI MR. R BAISHYA	MR. J K GOSWAMI SC, AEGCL
7	<a href="#">WP(C)/3002/2024</a>	KAKALI BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM MR. D P BORAH (r-5,6,7) MR U GHOSH (r-5,6,7) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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17)	MR. A AHMED	27-01-2025	To	27-01-2025
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5037/2018</a>	LALITA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. R BORPUJARI (R7) MRS DIPANJALI BORPUJARI (R7)
2	<a href="#">WP(C)/1050/2023</a>	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR MR F A AHMED	SC, P AND R.D.
3	<a href="#">WP(C)/1814/2023</a>	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM SC, REVENUE

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5596/2017</a>	PRABIN SARMA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.N N B CHOUDHURY MR D P SAHU MR.M DEWAN	SC, CO-OP.
2	<a href="#">RSA/298/2018</a>	MUSTT. ALEKA BANU and 3 ORS <b>Versus</b> MD RAFIQULLAH DEWAN and ANR	MR. D MAZUMDAR MR.P BORAH MS. H SARMA MR.P SHARMA MR.B C SAIKIA	MR. A R BHUYAN (R-1) MR. N HAQUE (R-1) MR N Z CHOUDHURY (R-1) MR N A MAZARBHUIYA (R-1)
3	<a href="#">I.A.(Civil)/3976/2018</a> in <a href="#">RSA/301/2018</a>	SRI GAMBHIR CHANDRA NATH <b>Versus</b> SMT ARUNI NATH AND 4 ORS	MS. B CHOUDHURY MR. S SAHU MS. J DAS	MR. H NATH MR. N N JHA
	<b>WITH</b> <a href="#">RSA/301/2018</a>	SRI GAMBHIR CHANDRA NATH <b>Versus</b> SMT ARUNI NATH AND 4 ORS	MS. B CHOUDHURY MR. S SAHU MS. J DAS	
4	<a href="#">Crl.A./125/2021</a> WITH OFFICE NOTE, HC- SIX FILES LCR- FOUR FILES PAPERBOOK - 2 COPIES	SURAJ BORO @ GOPI BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
5	<a href="#">WP(C)/4754/2022</a>	MAHADEV CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	MR. S CHAUHAN (R-8) GA, ASSAM MR. A R SHOME MR. P MAZUMDER (R-8) N ALAM M. BORUAH (R-8) SC, ASSAM STATE LEGAL SERVICE AUTHORITY
6	<a href="#">WP(C)/1876/2023</a>	PROMOD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING M. B. PHOM	SC, FOREST
7	<a href="#">WP(C)/2025/2023</a>	NIZAM UDDIN AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE

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